

TO BE PUBLISHED IN PART II SECTION 3 (ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

NEW DELHI: DATED THE

7.7.89

NOTIFICATION
(INCOME-TAX)

No. 8410 (F.No.197/131/89-IT(AI): Inexercise of the powers conferred by sub-clause (iv) (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Little Sisters of the Poor, Calcutta," for the purpose of the said sub-clause for the assessment year 1989-90.

Dalip Singh
(DALIP SINGH)
OFFICER ON SPECIAL DUTY

To

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Director of Income-tax, (WB-VII) Calcutta
to his letter No.Asst./2140/CT/BE/184/73-74

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